. Central Administrative Tribunal, Principal Bench

New Delhi, this the 2nd day of November, 2000

Hon ble Mr. Kuldip Singh, Member (J)
Hon ble Mr. M.P. Singh, Member (A)

Anuj Jaipuriar
Section Officers Election Commission of India,
Ashoka Road, Ashoka Road, Ashoka Road, Applicant

By Advocate: None.

## <u> Versus</u>

- 1. Election Commission of India through Chief Election Commissioner Ashoka Road, New Delhi-1.
- 2. Sh. N.N. Butolia
- 3. Sh. Ashish Chakraborty
- 4. Sh. Sumit Mukherjee 🤻
  - 5. Sh. Birbal Sharma
  - 6. Sh.S.R. Kar
  - 7. Sh. Mohan Lal

(No.2 to 7 all Section Officers, Election Commission of India, Ashoka Road, New Delhi-1) ...Respondents

By Advocate: Shri W.C. Chopra.

## ORDER (ORAL)

## By Hon ble Mr. Kuldip Singh, Member (J)

Shri Chopra has handed over to us across the Bar a copy of Notification dated 17.10.2000 stating that relief prayed for by the applicant has been granted to him and the has been promoted on regular basis w.e.f. 9.7.96. He, therefore, submits that this OA has become infructuous.

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2 In view of the above, OA is disposed of
as having become infructuous. No costs.
anoth.
(M.P. Singh ) Member (A) Member (J)
Later Shri N.K. Roy appeared as proxy counsel
on behalf of Shri Naresh Kaushik.
(M.P. Singh)  (Member (A)  (Kuldip Singh)  Member (J)

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